


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 17.08.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1) M.A.56/2020 <b><u>ARGUMENTS</u></b> 2) A.P.17/2020 3) A.P.20/2020 4) A.P.29/2020	<b><u>EVIDNCE</u></b> 1) S.C.26/2019 2) S.C.176/2019 3) S.C.241/2019 4) S.C.243/2019 5) S.C.318/2019 6) S.C.362/2019
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<b><u>ARGUMENTS</u></b> 1) S.C.245/2013 2) CrI.Misc.767/2020 3) CrI.Misc.881/2020 <b><u>ORDER</u></b> 4) SPL.C.103/2016 5) CrI.Misc.847/2020 6) CrI.Misc.858/2020 7) CrI.Misc.873/2020 8) CrI.Misc.877/2020 9) CrI.Misc.884/2020 10) CrI.Misc.899/2020

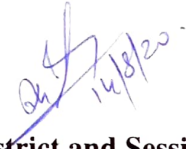


Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

- NOTE:- 1. Other cases listed on 17.08.2020 are posted to 04.09.2020 and 05.09.2020.  
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 17.08.2020**

<b><u>MORNING SESSION</u></b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<ol style="list-style-type: none"><li>1. MA. 164/2012</li><li>2. R.A. 456/2012</li><li>3. R.A. 30/2014</li><li>4. R.A. 43/2014</li><li>5. R.A. 113/2017</li></ol>	<ol style="list-style-type: none"><li>1. CrI Misc 903/2020</li><li>2. CrI Misc 886/2020</li><li>3. CrI Misc 887/2020</li><li>4. CrI Misc 904/2020</li><li>5. CrI Misc 379/2020</li></ol>
<b><u>AFTERNOON SESSION</u></b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b> <ol style="list-style-type: none"><li>1. R.A. 69/2015</li><li>2. R.A.133/2015</li><li>3. RA.134/2015</li><li>4. R.A 18/2016</li><li>5. Ref 13/2016</li></ol>	<b>ARGUMENTS</b> <ol style="list-style-type: none"><li>1. CrI.A 3/2014</li><li>2. CrI.A 4/2014</li><li>3. SC. 87/2014</li><li>4. CrI.R.P 60/2018</li><li>5. CrI. Misc 909/2020</li></ol>

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

II Additional District & Session Court, BRD


Cause List – 17.08.2020

<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
1	Crl Misc 860/2020	Objection
2	Crl Misc 908/2020	Objection
3	Crl Misc 929/2020	Objection
4	Spl. Case 168/2020	Objection
5	Spl. Case 314/2017	Hearing
6	Spl. Case 176/2020	Hearing
7	Crl Misc 723/2020	Hearing
8	Crl Misc 896/2020	Hearing
9	Crl Misc 897/2020	Hearing
10	Crl Misc 850/2020	For reply
11	Spl. Case 225/2017	Evidence
12	Spl. Case 39/2008	Argument
13	Spl. Case 212/2020	Order
14	Spl. Case 40/2009	Judgment
15	Spl. Case 693/2011	Judgment
16	Spl. Case 37/2012	Judgment
17	Spl. Case 127/2012	Judgment
18	Spl. Case 194/2012	Judgment
19	Spl. Case 125/2014	Judgment
20	Spl. Case 149/2014	Judgment
21	Spl. Case 242/2016	Judgment
22	Spl. Case 181/2020	To furnish surety

Note: Other cases are adjourned as per direction of Hon'ble  
HCK

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED:17/08/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>CIVIL ARGUMENTS</u></b> 1) R.A. 54/2014</p> <p><b><u>Further Arguments:</u></b> 1) R.A. 36/2016 2) R.A. 39/2016</p> <p><b><u>Evidence:</u></b> 1) SC 163/2015 2) SC 130/2016 3) SC 150/15 C/W 68/16</p> <p><b><u>HBC:</u></b> 1) SC 285/2019 2) SC 304/2019</p> <p><b><u>Further Arguments:</u></b> 1) CrI.A 91/2018</p> <p><b><u>To hear:</u></b> 1) SC 70/2016</p>	<p><b><u>CRIMINAL ARGUMENTS</u></b> 1) SC 160/2010 2) SC 82/2011 C/W 349/11 3) SC 369/2011 4) CrI.R.P. 15/2016</p> <p><b><u>Orders:</u></b> 1) CrI.Misc. 891/2020</p> <p><b><u>Judgment:</u></b> 1) R.A. 161/2015</p> <p><b><u>Objection:</u></b> 1) SC 59/13 C/W 203/13 2) CrI.Misc. 913/2020 3) CrI.Misc. 923/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc. 901/2020</p>

  
14/8/2020  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.